NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1153/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

Bell Finvest (India) Limited

V/s.

Intercon Container Survey & Commodities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME	DESIGNATION	SIGNATURE
1. ADV. VINITH MENTO	Cource for Petitioner	
2. ADV. G. ANIRVIH PORVSOTHAMAN	Councel for Petitiones	4

ORDER

CP No. 1153/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. Corporate Debtor is not present.

List this matter on **06.11.2017**.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)